

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 24

CP NO. (IB)338/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : M/S VIDYA PRAKASHAN MANDIR PVT LTD V/S GARG BROTHERS TRADING & SERVICES PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. SANCHIT GARGA, SH. NAMMAN RAJVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. ANIL KUMAR, PCS

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 23<sup>rd</sup> April, 2021 before the Regular Court.

—Sd—

Dated : 02.03.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)